Rajya Sabha on 2nd May 1985 and state:

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(a) whether Government have taken any decision to set up a Civil Aviation Authority to regulate the functioning of all the airports in the country; and

(b) if so, what are the details thereof and by when the Authority is likely to be set up?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVTL AVIATION (SHRI JAGDISH TYTLER): Ca) and (b) Yes, Sir. It has been decided to set up a National Airports Authority for the development, management and maintenance of domestic airports, civil enclaves and aeronautical communication stations. A Bill in this regard has been passed hy the Lok Sabha and the Rajya Sabha in the current session of the Parliament. It is yet to receive the assent of the President. The Authority i_s likely to become operational from the lst of April, 1986.

Manufacturing of "Sura"

2380. SHRI SHANKER SINH VA-GHELA: Will the Minister of HEALTH AND FAMILY WELFARE foe pleased to state;

(a) the names of the companies/ firms which have been granted licences for the manufacture of Sura i.e-Maha Dratehasav/Mritsanjivani Sura;

(b) whether it has come to the notice of Government that Sura contains alcohol and is being sold in the country oarticu'arly in the Capital on a very large s^{ca}le;

fc) whether Government propose to cancel all the manufacturing licences for Sura/Drakshasav Mritsanji-vani Sura; and

(d) if not, what are the reasons thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WEL-

FARE (SHRI KRISHNAKUMAR): (a) In the matter of manufacture for. sale of Ayurvedic or Unani Drugs, State Governments appoint licencing authorities. Thi_s Ministry as such does not have a list of firm_s which have been granted licences for the manufacture of Sura.

(b) The matter regarding the misuse of Sura as alcoholic drink in some parts of Uttar Pradesh and also in some other States was discussed in the 10th Joint Conference of Central Council of Health held in New Delhi from 9—11 July, 1984.

(c) and (d) It is for the StaW Governments to curb the misuse and sale of Sura/Mritsanjivani Sura/Drakshasav as alcoholic drinks.

फ्लरोसिस द्वारा विकलांगता

2381. श्री लाल ज्य ग्राडवाणी :

श्री कैलाशपति मिश्र :

डा० श्याम सुन्दर महापाल :

श्री बी॰ गोपालसामी :

क्या स्वास्थ्य झौर परिवार कल्याण मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या सरकार का घ्यान 4 नवम्बर, 1985 के "स्टेट्समैन" में प्रका-शित इस समाचार की ओर दिलाया गया है जिसमें यह बताया गया है कि पैय जल में फ्लोराइड के ग्राधिवय से फ्लुरोसिस बीमारी हो जाती है जो मर्रज को शारी-रिक रूप से विकलांग कर देती है ग्रौर कि विश्व भर में 211 मामलों में से 209 मामले भारत में हये थे; ग्रौर

(ख) यदि हां, तो उसके तथ्य क्या हैं ग्रीर इस सम्बन्ध में क्या उपाय किये जा रहे हैं ;

परिवार कल्याण विभाग में उपसबी (श्री हुष्णकुमार) : (क) जी, हां। सरकार को इस समाचार की जानकारी है।